

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 265 OF 2015

Dated : 30th August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Vandana Global Ltd.

.... Appellant(s)

Versus

Chhattisgarh State Power Distribution Company Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Raunak Jain
Mr. Vishvendra Tomar

Counsel for the Respondent(s) : Mr. K. Gopal Choudhary for R-1
Mr. Arvind Banerjee (Rep. for CSPDCL/R-1)

Mr. C. K. Rai
Mr. Sachin Dubey for R-2

Mr. Ravin Dubey for R-3

ORDER

List this matter for hearing on **31.08.2018 (Top on the Board)**, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
vt/pk

(Justice N.K. Patil)
Judicial Member